

from the Press, cultural, art and other public organisations protesting against the de-classification of Kozhikode

A. I. R. Broadcasting Station to an ordinary relaying station of A. I. R. Trivandrum ?

(b) If so, what action do Government propose to take in the matter ?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR.

B. V. KESKAR) : (a) Yes. Some representations were received protesting against the relay of Trivandrum programmes by Kozhikode.

(b) Kozhikode and Trivandrum Stations of All India Radio have as a measure of economy a common integrated programme which also incidentally avoids overlapping and provides better utilisation of their available talents. It is, therefore, not proposed to effect delinking of these stations.

**COMMUTATION OF DEATH SENTENCE OF SHRI C. A. BALAN**

29. SHRI E. K. IMBICHIBAVA : (a) Will the Minister for HOME AFFAIRS AND STATES be pleased to state whether Government have received any petitions and prayers for the commutation of death sentence on Shri C. A. Balan, a Trade Union worker of Coimbatore ?

(b) If so, what does Government intend to do in the matter, and when will a final decision be taken ?

THE MINISTER FOR HOME AFFAIRS AND STATES (SHRI K. N. KATJU) : (a) and (b). A number of representations have been received for the commutation of the death sentence but none has been received so far from the condemned prisoner himself. Government understand that he has applied to the Supreme Court for special leave to appeal against the judgment of the Madras High Court

and that the Supreme Court's decision is awaited.

**ABSORPTION OF DEARNESS ALLOWANCE**

30. DIWAN CHAMAN LALL : (a) Will the Minister for COMMUNICATIONS be pleased to state the personnel of the Committee which the Government of India are contemplating to set up for the purpose of absorbing dearness allowance in the basic pay; and

(b) whether it has been decided to associate representative of trade unions with the work of this Committee ?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM) : (a) and (b). The question concerns the Ministry of Finance to whom it has been transferred. The required information will be laid on the Table of the House by the Minister for Finance in due course.

**INDUSTRIAL UNDERTAKINGS FOR BUILDING HOUSES**

31. SHRI V. G. GOPAL : Will the Minister for LABOUR be pleased to state:

(a) the number of industrial undertakings that have taken the advantage extended by the Central Government for loan to be taken from the Centre for building suitable dwelling houses for their employees;

(b) the actual amount so far taken and the number of quarters so far built out of these loans ;

(c) the number of industrial undertakings that have taken 20% of subsidy from the Government; and

(d) the amount taken for this purpose and the actual number of quarters built by them so far.

THE MINISTER FOR LABOUR (SHRI V. V. GIRI) : (a) and (b). The Central Government have no information as they grant loans to State Governments and not individual undertakings.